

1.00 P.M.**MATTERS RAISED WITH PERMISSION****Revision of text books and interference in the functioning of autonomous educational institutions**

SHRIMATI MOHSINA KIDWAI (Chhattisgarh): Sir, I want to raise an urgent matter relating to interference in the functioning of autonomous educational and research institutions and changing the pattern of history writing in India. ...*(Interruptions)*... Just a couple of days back, one gentleman has claimed to meet hon. Minister of HRD requesting her to change the syllabus of schools and get the balance back in history writing. Hon. HRD Minister is said to have agreed to the proposal. ...*(Interruptions)*... The gentleman has also claimed that the reforms that he had been suggesting were being incorporated by the new Government and the process of implementing these reforms had already been initiated by reviewing and revisiting the curriculum policies of the NCERT, NCET, Open School and Central Board. He had also claimed that with the change of Government, there will be a change in education policies, the NCERT curriculum, and its working and policies which are directionless and which extensively promote westernization. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Sir, Ananda Bhaskar Rapolu. ...*(Interruptions)*...

SHRI ANANDA BHASKAR RAPOLU (Telangana): We are walking out. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay, you are walking out.

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, we are walking out. ...*(Interruptions)*...

(At this stage some hon. Members left the Chamber.)

MR. DEPUTY CHAIRMAN: Okay. Now, Smt. Rajani Patil. ...*(Interruptions)*... Walked out. ...*(Interruptions)*... Shri S. Muthukaruppan. ...*(Interruptions)*... You have only one or two minutes. ...*(Interruptions)*...

Detention of Indian fishermen by Sri Lankan Navy

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, 43 fishermen had been arrested by the Sri Lankan Navy on 21st July, 2014. Nine boats have been seized by them. ...*(Interruptions)*... Further, 50 more fishermen were arrested and detained on 29th July, 2014, with five mechanized boats and two *vallams*, by the Sri Lankan Navy. My leader, hon. Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi Amma, have written letters to

the hon. Prime Minister on the very same day of incidents. But, so far, the fishermen have not yet been released; and, seized machine boats have also not yet been returned. I would like to urge upon the Government of India to take necessary steps so that fishermen be released and their boats be returned to them. Hon. Amma had also filed a writ petition ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please be brief, else I would have to take the sense of the House. ...*(Interruptions)*...

SHRI S. MUTHUKARUPPAN: In 2008, hon. Amma had also filed a writ petition, in this regard, before the hon. Supreme Court and the Revenue Department of Tamil Nadu had also ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. You have made your point. ...*(Interruptions)*... Dr. Maitreyan, do you want to associate. ...*(Interruptions)*... Mr. Muthukaruppan, you have made your point. ...*(Interruptions)*... Let him associate. ...*(Interruptions)*...

SHRI S. MUTHUKARUPPAN: As per the orders of the Supreme Court, in the ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will have to take the sense of the House. ...*(Interruptions)*... You have made your point. ...*(Interruptions)*... You have made your point. ...*(Interruptions)*...

SHRI S. MUTHUKARUPPAN: For a permanent solution, retrieval of Katchatheevu Island is essential. ...*(Interruptions)*...

DR. V. MAITREYAN (Tamil Nadu): Sir, I associate myself with what the hon. Member, Shri S. Muthukaruppan, has said, but with a rider. ...*(Interruptions)*... My Chief Minister has repeatedly been writing letters to the hon. Prime Minister. The solution, which she has been suggesting for a lasting solution, is the retrieval of Katchatheevu Island. But what is worse today is that a private individual in Sri Lanka has written an article. We don't bother about that. But that article has been put on the website of the Defence Ministry of the Sri Lanka Government, which is very derogatory to the Chief Minister of Tamil Nadu. ...*(Interruptions)*... I urge that the Government of India should take up this matter immediately because it concerns the sovereignty of this country.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I associate myself with what the hon. Member, Shri S. Muthukaruppan, has said.

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I associate myself with what the hon. Member, Shri S. Muthukaruppan, has said.

MR. DEPUTY CHAIRMAN: Hon. Members, today is Friday. We have already gone two minutes up. It being a Friday, I will have to ...*(Interruptions)*... Does the House agree to sit for some more time?

SOME HON. MEMBERS: Yes, Sir.

MR. DEPUTY CHAIRMAN: Okay. Now, Shri Avtar Singh Karimpuri – not present. Shri Balagopal. Make your point only in one minute. You know, today is Friday.

Communal violence and tension in different parts of country

SHRI K.N. BALAGOPAL (Kerala): Sir, this is regarding the need for Government's intervention to contain the increasing communal violence in different parts of the country. The latest such incidence was in Saharanpur. A lot of people have been displaced. The Government will have to take care of one thing. Many national leaders of the BJP say that only the Gujarat model...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is their opinion. You do not worry about that. ...*(Interruptions)*...

SHRI K.N. BALAGOPAL: The BJP wrote in its...*(Interruptions)*... 'Gujarat Model' is a model...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Now, Shri P. Rajeeve. ...*(Interruptions)*... You have only one or two minutes. ...*(Interruptions)*... Now please sit down. ...*(Interruptions)*...

Condition of Indians, including Malayali nurses in Libya

SHRI P. RAJEEVE (Kerala): Sir, through my Zero Hour submission, I seek the immediate intervention of the Government to ensure the evacuation of the Indians stranded in Libya. Thousands of Indians are stranded in Libya due to insurgency there. Hundreds of them are Keralites; and, most of them are nurses. More than 200 nurses have called up and have sought help for evacuation. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. You have made your point. ...*(Interruptions)*...

SHRI P. RAJEEVE: Therefore, I urge upon the Minister of External Affairs to urgently intervene in the matter. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. That is okay. ...*(Interruptions)*...

SHRI P. RAJEEVE: The Indian Embassy has sufficient strength to deal with the situation. I urge upon the Government to deploy diplomats and send...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay, you have made your point. ...*(Interruptions)*...